GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE LOK SABHA

UNSTARRED QUESTION NO. 1153 Monday, February 10, 2020/Magha 21, 1941 (Saka)

Funds under Centrally Sponsored Schemes

1153. SHRI D.K.SURESH:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has allocated and released funds to all States under the Centrally Sponsored Scheme (CSS) during the last three years and the current year;
- (b) If so, the details thereof, scheme/State and year-wise;
- (c) whether the State Governments have submitted proposals seeking additional grants and assistance under various schemes;
- (d) if so, whether the Union Government has released any grants and assistance additionally to the State Governments; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR FINANCE (SHRI ANURAG SINGH THAKUR)

(a)&(b): The Central Government/ Ministry of Finance allocate funds through budgetary process to different Ministries/ Departments for each of the Centrally Sponsored Scheme. The respective Ministry / Department in turn allocates the Central Government share for Centrally Sponsored Scheme as per Scheme guideline to the States/UTs through the Consolidated Funds of the States. Concerned Ministry/ Department periodically monitors individual schemes. The release of funds/ installment by Central Government Ministry/ Department is based on the furnished Utilization Certificate of the penultimate (last to last) installment. The trend in outlays in the Expenditure Budget of GoI for CSSs for the last three years and the current year are as follows:

(Rs. in Crore)

Scheme	Actual 2017-18	Actual	RE	BE
Category		2018-19	2019-20	2020-21
CSS	2,85,447.77	2,96,028.85	3,16,815.56	3,39,894.53

The scheme-wise details of the Centrally Sponsored Schemes are available at Statement 4A of Expenditure Profile 2020-21 of the Expenditure Budget of Government of India.

- (c): No proposals have been received from the State Government seeking additional grants and assistance under various schemes.
- (d) & (e): Funds have been released to State Governments under Special Assistance for meeting (i) spillover committed liabilities for which Budget provision is not made after the implementation of the 14th Finance Commission recommendations, (ii) and other need based assistance. Funds released under Special Assistance in the last 3years are provided at Annex.

	7	(Rs. in crore)		
State	2016-17	2017-18	2018-19	2019-20
Andhra Pradesh	1076 50			(Till 07.11.2019)
Arunachal Pradesh	1976.50	0.0	15.01	
Assam	0.00	33.99		
Bihar	945.90	176.06	0100	
Chhattisgarh	1329.40	3414.00	739.47	
Goa	0.00	0.00	0.00	
Gujarat	70.00	0.00		
Haryana	1258.80	0.00	0.00	
Himachal Pradesh	0.00	0.00	0.00	
Jammu & Kashmir	2.86	0.00	0.00	
Jharkhand	2509.44	0.00	85.00	200.00
Karnataka	0.00	0.00	0.00	
	0.00	0.00	0.00	
Kerala	0.00	0.00	0.00	
Madhya Pradesh	215.00	759.53	0.00	
Maharashtra	0.00	0.00	0.00	
Manipur	150.00	126.00	0.00	
Meghalaya	0.00	65.97	0.00	
Mizoram	0.00	0.00	0.00	
Nagaland	0.00	53.75	226.80	
Odisha	367.93	0.00	0.00	
Punjab	0.00	0.00	0.00	
Rajasthan	0.00	0.00	146.00	
Sikkim	500.00	36.00	0.00	
Famil Nadu	200.00	200.00*	0.00	
elangana	450.00	450.00	450.00	
ripura	150.00	300.00	1500.00	358.70
Ittar Pradesh	80.00	917.20	1200.00	
Ittarakhand	693.78	418.00	8.00	
Vest Bengal	0.00	0.00	0.00	
ndaman & Nicobar Islands	0.00	0.00	5.00^	
otal	10899.61	6950.50	4685.81	558.70

^{*:} Authorized Department of Animal Husbandary, Dairy and Fisheries, Ministry of Agriculture and Farmers' Welfare to incur Expenditure of Rs. 100 crore for Blue Revolution (to make Fish Landing Harbour in Tamil Nadu) by issuing letter of Authority

^{^:} Release of grants for Upgradation of existing Rural Roads in Andaman & Nicobar Islands with a ceiling of maximum Rs.100 crore and releases in a phased manner through Ministry of Home Affairs by issuing a Letter of Authority.